

editions have been sold out and new editions have been brought out.

SHRI SHYAMLAL GUPTA : How many copies ?

SHRI I. K. GUJRAL : In the case of seven we have already reprinted. In the case of others the sales have not been unsatisfactory although I wish something better could be done. In India one of the serious problems is that the books that are published are not sold in as many numbers as they should be. The print order is 2000 to 3000 copies which compared to the population is a very dismal figure. Unless we come to that stage when we can place orders for 50,000 to 60,000 copies, the impact will not be adequate.

SHRI LOKANATH MISRA : May I know whether these publications are only in Hindi or English or are they also done in the regional languages ? May I know in this connection whether there has been an attempt made to publish these books in the language of the area to which the person belongs ?

SHRI I. K. GUJRAL : The policy is that we print the books in English and Hindi and also in the regional language of the area from which the eminent personality came.

SHRI K. P. SUBRAMANIA MENON : There is a feeling in the country that in selecting what are called great men the Government has been selecting people only from some parts of the country. Many leading figures from the South do not get any mention in any of these things. May I know from the Government whether the Government will see to it that people from all parts of the country including the underdeveloped parts of the country like Orissa or Kerala and such other places also get a place; in the so-called publication of these biographies of great men.

SHRI I. K. GUJRAL : Sir, I would like to categorically state that while selecting the personalities we are not constrained by the region. We have published books on eminent Indians coming from all parts of India because they are eminent Indians and not eminent

people of this or that region. There are quite a few outstanding names; for instance I would mention the name of Shri Sankaran Nair...

MR. CHAIRMAN : You can put the list on the Table.

### सहकारी क्षेत्र के लिए लाइसेन्स

\* 609. श्री जगदीश प्रसाद माथुर :

श्री पीताम्बर दास :

श्री ओम् प्रकाश त्यागी :

श्री जगदम्बी प्रसाद यादव :

श्री वीरेन्द्र कुमार सखलेचा :

क्या औद्योगिक विकास तथा विज्ञान और प्रौद्योगिकी मंत्री यह बताने की कृपा करेंगे कि गत तीन वर्षों के दौरान सहकारी क्षेत्र में उद्योगों को स्थापित करने के लिए कितने लाइसेन्स जारी किए गए और ये लाइसेन्स किन-किन सहकारी संस्थाओं को दिये गये ?

†[LICENCES FOR CO-OPERATIVE SECTOR

\*609. SHRI JAGDISH PRASAD MATHUR :

SHRI PITAMBER DAS :

SHRI O. P. TYAGI :

SHRI J. P. YADAV :

SHRI V. K. SAKHLECHA :

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state the number of licences issued for putting up industries in the cooperative sector during the last three years and the names of the cooperative societies to whom these licences were issued ?]

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT ( SHRI Z. R. ANSARI) : A statement is laid on the Table of the House. [See Appendix LXXXIII, Annexure No. 70].

†The question was actually asked on the floor of the House by Shri Jagdish Prasad Mathur.

‡[ ] English translation.

†[औद्योगिक विकास मंत्रालय में उप-मंत्री (श्री जैड० आर० अन्सारी) : एक विवरण मन्त्र पटल पर रखा जाता है। (देखिए परिशिष्ट XXXIII, अनुपत्र सख्या 70)]

श्री जगदीश प्रसाद माथुर जो सूची मंत्री महोदय ने सदन के पटल पर रखी है इसमें जिन 32 इन्डस्ट्रीज को आपने लाइसेंस दिया है, उन 32 में से 27 तो केवल शुगर इन्डस्ट्रीज हैं। तो क्या इससे हम यह मानकर चले कि सरकार की नीति कोआपरेटिव सेक्टर में केवल शुगर इन्डस्ट्री को रखने की है और बाकी इन्डस्ट्रीज में अगर कोआपरेटिव वाले लाइसेंस के लिए अप्लाई करते हैं, तो उनको प्रैफरेंस नहीं दिया जायगा ? मैं मंत्री महोदय से जानना चाहूंगा, अगर यह नीति नहीं है तो ऐसे कितने लाइसेंस नहीं है, जिनके लिए कोआपरेटिव सेक्टर ने भी अप्लाई किया, या आपने उनको लाइसेंस नहीं दिया और इंडीविजुअल्स को आपने प्रैफरेंस दिया ?

श्री जैड आर० अन्सारी सर, कोआपरेटिव सेक्टर में लाइसेंसिंग पालिसी है यह रही है कि हम एग्री बेस्ड इन्डस्ट्रीज को लाइसेंस दे। जो हमारी लाइसेंसिंग पालिसी सन् 1970 में अनाउन्स हुई और उसके बाद उसी को सन् 1973 में अनाउन्स किया, उसमें हमन कोआपरेटिव सेक्टर में शुगरकेन, जूट, काटन और अग्रीकलचरल इन्पुट्स के प्रोडक्शन से ताल्लुक रखने वाली जो कोआपरेटिव सोसाइटीज हैं उनको प्रोत्साहन दिया है और इसमें हमारी नीति है कि हम कोआपरेटिव सेक्टर में जाते हैं।

श्री जगदीश प्रसाद माथुर इसके अन्दर दूसरे ने अप्लाई किया था या नहीं ओर कोआपरेटिव को न देकर क्या आपने दूसरे को दे दिया ? मैंने यह सवाल पूछा था। जो सेक्टर आपने बतलाये इन्डस्ट्रीज के अन्दर, उनमें आपने कोआपरेटिव वालों को

नहीं दिया और केवल 27 शुगर इन्डस्ट्रीज के नाम बतला दिये।

श्री जैड० आर० अन्सारी हमारी पालिसी यह है कि हम कोआपरेटिव सेक्टर को प्रायोरिटी देते हैं। जहां पर भी कोआपरेटिव सेक्टर ने अप्लाई किया वहां पर हम उनको प्रायोरिटी देते हैं।

श्री जगदीश प्रसाद माथुर आपने मेरे सवाल का जवाब फिर भी नहीं दिया।

श्री सभापति आप दूसरा सवाल पूछ लीजिये।

श्री जगदीश प्रसाद माथुर मंत्री महोदय ने पिछले दिनों जो अपना ज्वाइन्ट सेक्टर के बारे में सुविचार व्यक्त किया था मैं उनसे यह जानना चाहता हूँ कि उस ज्वाइन्ट सेक्टर में कोआपरेटिव सेक्टर आता है या नहीं ? आप कोआपरेटिव सेक्टर को इस बारे में प्रिफरेंस देगे या नहीं या केवल एग्री इन्डस्ट्रीज जो कोआपरेटिव सेक्टर में हैं उन्हीं को इस बारे में प्रिफरेंस दिया जायेगा और चीजों के बारे में नहीं दिया जायेगा। आप कन्ज्यूमर गुड्स को कोआपरेटिव सेक्टर में प्रिफरेंस देगे या नहीं या इस चीज को इस ज्वाइन्ट सेक्टर के क्षेत्र में बिल्कुल निकाल देगे ? मैं यह जानना चाहता हूँ कि ज्वाइन्ट सेक्टर की व्याख्या के अन्दर कोआपरेटिव सेक्टर भी आता है या नहीं ?

SHRI C SUBRAMANIAM Sir, certainly if applications are coming forward particularly in the consumer industries, we are prepared to give preference to them, but unfortunately the number of applications is very much limited. It also depends upon the strength of the co-operative movement in a particular State. This is a State subject. That is why you should note that, wherever the co-operative movement is strong, there is a tendency to have various industries established in the co-operative sector. Unfortunately

the co-operative movement has made a success only in very few States,

**श्री ओइम् प्रकाश त्यागी :** सभापति महोदय, मैं मंत्री महोदय से यह जानना चाहता हूँ कि क्या उनका ध्यान इस ओर गया है कि विभिन्न प्रान्तों में जो सहकारी समितियाँ बनी हुई हैं उनमें बहुत बड़ा घोटाला चल रहा है ? जैसे पंजाब में सहकारियों समितियों में घोटाला चल रहा है, तो क्या आपने उनकी जांच कराई है क्योंकि 247 सहकारी समितियों में 25 लाख रुपये का घोटाला चल रहा है और इसी तरह से उत्तर प्रदेश में 900 सहकारी समितियों में करीब 135 लाख रुपये का घोटाला चल रहा है । इस तरह से देश के विभिन्न प्रान्तों में जो सहकारी समितियाँ काम कर रही हैं, उनके कार्यों की आपने जांच की या नहीं और इस तरह के कितने केसेज आपके सामने आये । इस तरह का घोटाला इन सहकारी समितियों में न हो, इस चीज को रोकने के लिए सरकार ने कोई उपाय या प्रयत्न किये हैं ?

**श्री सभापति :** यह सवाल तो लाइसेंस से सम्बन्धित है ।

**SHRI C. SUBRAMANIAM :** This department deals with industrial co-operatives. Evidently the hon. Member is referring to the general co-operative movement and the questions should be put to the concerned Ministry.

**MR. CHAIRMAN :** I think he is right.

**श्री सीता राम केसरी :** मैं उद्योग मंत्री जी से यह जानना चाहता हूँ कि जो सहकारी समितियों को लाइसेंस दिये गये हैं, उन लाइसेन्सेज को इम्पलीमेंटेशन किया गया है या नहीं ? अगर उनका इम्पलीमेंटेशन नहीं हुआ है तो वे लाइसेंस इम्पलीमेंटेशन करने के लिए दूसरों को दिये जायेंगे या नहीं ताकि हमारे देश में प्रोडक्शन बढ़ सके ?

**SHRI C. SUBRAMANIAM :** These licences have been issued during 1970, 1971 and 1972, and even sugar factories take more than three or four years.

Therefore, all these things are at various stages of implementation.

**SHRI THILLAI VILLALAN :** From the statement I find that two cooperative sugar mills have been given licences for the past three years, during 1970, 1971 and 1972. I would like to know from the hon. Minister how many applications have been received in these three years for sugar and for other products, how many have been considered and how many applications are pending.

**SHRI C. SUBRAMANIAM :** There are so many . . .

**SHRI A. G. KULKARNI :** He is referring to Tamil Nadu.

**SHRI C. SUBRAMANIAM :** If he wants information about a particular State, he may put a separate question.

**श्री बनारसी दास :** श्रीमन्, 25 साल में बिहार और उत्तर प्रदेश सबसे अधिक चीनी सप्लाई करता था । इस लिस्ट में आप देखेंगे कि केवल एक लाइसेंस को आपरेटिव फैक्ट्री का उत्तर प्रदेश को दिया गया है, महाराष्ट्र को जब कि 10 है । क्या कारण है कि उत्तर प्रदेश को लाइसेंस देने में कठिनाई की जा रही है जब कि उत्तर प्रदेश में सबसे अधिक सुगर-केन पैदा होता है ?

**SHRI C. SUBRAMANIAM :** Sir, if there are applications, certainly we will consider them; we cannot give licences without applications.

**श्री बनारसी दास :** मैंने कारण पूछा था कि 25 साल में यू०पी० का प्रोडक्शन गवर्नमेंट की नीति की वजह से जो कि खास इंडस्ट्री थी कम किया गया ।

**SHRI A. G. KULKARNI :** The reply given by the Minister is that in the case of the agro-industries and particularly in the case of agricultural products, preference will be given to the industries in the cooperative sector. In view of this, may I know whether the Government's attention has been drawn to a lacuna in licensing the cotton textiles wherein in the decentralised sector, that is the handloom and powerloom,

they produce four thousand million metres of cloth just like in the composite mill sector? The licensing in that sector is only 5 per cent. May I know whether the Government will foreclose the licensing of private cotton mills and encourage the cooperative cotton mills?

SHRI C. SUBRAMANIAM : Applications from cooperative societies will be given preference.

श्री मान सिंह वर्मा : माननीय मंत्री जी ने अपने उत्तर में यह स्वीकार किया है कि काफी प्रयत्न करने के बाद भी कोआपरेटिव मूवमेंट अपने देश में सफल नहीं हो सका है। इस बात को दृष्टि में रखकर जब तक इसकी सफलता अपने उद्देश्य को प्राप्त न कर सके, क्या ज्वाइंट सेक्टर में लाइसेंस ज्यादा देने की बात सोचेंगे ?

SHRI C. SUBRAMANIAM : Sir, this is a hypothetical question. Certainly, we take into account the capacity to be reached in each area and with reference to that, if it is not possible to have in one area, the other areas will be tried.

#### EFFECT OF PRICE INCREASE ON PLAN TARGETS

\*610. SHRI DAHYABHAI V. PATEL :†

SHRI M. K. MOHTA :

SHRI JAGDISH PRAŠAD MATHUR :

SHRI K. C. PANDA :

SHRI LOKANATH MISRA :

SHRI K. P. SINGH DEO :

Will the Minister of PLANNING be pleased to state :

(a) whether the prices of various essential commodities and industrial articles have been considerably increased during the last two years;

(b) if so, the details thereof;

†The question was actually asked on the floor of the House by Shri Dahyabhai V. Patel.

(c) the extent to which increased prices would effect plan targets; and

(d) whether there is any proposal under Government's consideration to revise these targets consequent upon heavy rise in prices?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) to (d) A statement is laid on the Table of the House.

#### STATEMENT

A Table indicating the changes in the wholesale price index in respect of selected commodities and industrial articles during the last two years viz., 1971 and 1972 is enclosed. Prices of agricultural commodities have considerably risen, particularly in the latter half of 1972 onwards. However it is difficult to quantify the impact of price changes on Plan targets as other factors like availability of inputs, timeliness in the implementation of the Plan programmes, whether conditions also exert their influence.

The outlays and the targets for the Annual Plan 1973-74, the final year of the Fourth Plan are being fixed keeping in view these factors including changes in prices.

#### TABLE

*Increase or decrease in index of wholesale prices for certain selected essential commodities and industrial articles during the years 1971-72*

Selected Commodities or Sub groups	Percentage increase/decrease in index of wholesale prices in	
	— 1971 over 1970	1972 over 1971
1	2	3
1. Food Articles . . .	108	11.4
(i) Foodgrains . . .	marginal	13.3
(a) cereals . . .	—1.1	10.8
rice . . .	0.3	10.4
wheat . . .	—3.0	4.6